

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
LOK SABHA**

**UNSTARRED QUESTION NO. 4125  
TO BE ANSWERED ON 27.03.2017  
MINIMUM WAGES OF AGRICULTURAL LABOURERS**

**4125. DR. J. JAYAVARDHAN:  
SHRIMATI SUPRIYA SULE:  
SHRI SADASHIV LOKHANDE:  
SHRI SATAV RAJEEV:  
SHRI DHANANJAY MAHADIK:  
SHRI NARANBHAI KACHHADIYA:  
KUNWAR BHARATENDRA:  
DR. K. KAMARAJ:  
SHRI MOHITE PATIL VIJAYSINH SHANKARRAO:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether minimum wages of agricultural labourers is far less than non-agricultural workers and if so, the details thereof;**
- (b) whether there is demand for hike in minimum wages of agricultural labourers and if so, the details thereof;**
- (c) whether the Government has now substantially hiked the minimum wages for agricultural labourers including those hired on contract basis and if so, the details thereof;**
- (d) the details of the minimum wages to be paid to unskilled agricultural workers, semi-skilled agricultural workers and skilled agricultural workers in A,B,C category towns; and**
- (e) the other steps taken by the Government in the interest of agricultural labourers of the country?**

**ANSWER**

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT  
(SHRI BANDARU DATTATREYA)**

**(a) to (e): Under the provisions of the Minimum Wages Act, 1948, both Central and State Governments are appropriate Governments to fix, review and revise the minimum wages of the workers employed in the scheduled employments under their respective jurisdictions. Presently, there are 45 scheduled employments (including Agriculture) in the Central Sphere (Annexure-I).**

**The Central Government has notified the revision of minimum wages for the scheduled employments (including Agriculture) in the Central sphere on 19.01.2017. The increase in minimum wages for scheduled employment under the Central sphere w.e.f. 19.01.2017 is shown at Annexure-II.**

**The minimum rates of wages fixed by the notification are applicable to employees engaged by contractors also.**

Annexure referred to in reply to part (a) to (e) of Lok Sabha Unstarred Question No.4125 for 27.03.2017.

**SCHEDULED EMPLOYMENTS FOR WHICH CENTRAL GOVERNMENT HAS  
FIXED MINIMUM WAGES UNDER THE MINIMUM WAGES ACT, 1948**

Sl. No.	Name of Employment
1.	Agriculture
2.	Construction/Maintenance of Roads and Building Operations.
3	Maintenance of buildings
4.	Construction and Maintenance of Runways.
5.	Gypsum mines.
6.	Barites mines.
7.	Bauxite mines.
8.	Manganese mines.
9.	China Clay mines.
10	Kyanite mines.
11	Copper mines.
12	Clay mines.
13	Stone mines.
14	White Clay mines.
15	Orchire mines.
16	Fire Clay mines.
17	Steatite (Soapstone and Talc) Mines.
18	Asbestos mines.
19	Chromite mines.
20	Quartzite Mines
21	Quartz mines
22	Silica mines.
23	Magnesite Mines
24	Graphite mines.
25	Felspar mines.
26	Red oxide mines.
27	Laterite mines.
28	Dolomite mines.
29	Iron Ore mines.
30	Granite mines.
31	Wolfram mines.
32	Magnetite mines.
33	Rock phosphate mines.
34	Hematite mines.
35	Marble and Calcite Mines.
36	Uranium mines.
37	Mica mines.
38	Employment in Lignite Mines
39	Employment in Gravel Mines
40	Employment in the Slate Mines
41	Employment in laying down of underground electric, wireless, radio, television, telephone, telegraph and overseas communication cables and similar other underground cabling, electric lines water supply lines and sewerage pipe lines
42	Loading, Unloading in Railways Goods Shed
43	Stone Breaking and Stone Crushing
44	Employment in Sweeping and Cleaning
45	Watch & Ward

**Annexure II**

Annexure referred to in reply to part (a) to (e) of Lok Sabha Unstarred Question No. 4125 for 27.03.2017.

**Comparison showing old and Revised Basic Minimum Wages for various Categories under the Scheduled Employment.**

**(Wages in Rs. per day)**

**w .e f. 19.01.2017**

Scheduled Employment	Category of Workers	Area A		Area B		Area C		
		old	Revised	old	Revised	old	Revised	
Agriculture	Un-skilled	237	333	216	303	214	300	
	Semi-skilled/Unskilled Supervisory	259	364	239	335	219	307	
	Skilled/Clerical	281	395	259	364	238	334	
	Highly-skilled	312	438	289	407	259	364	
Sweeping and Cleaning	Un-skilled	374	523	312	437	250	350	
Watch and Ward	Without Arms ( Upgraded to skilled with training)	414	637	353	579	293	494	
	With Arms( Upgraded to highly skilled for supervision)	456	693	414	637	353	579	
Loading & Unloading	Un-skilled	374	523	312	437	250	350	
Construction	Un-skilled	374	523	312	437	250	350	
	Semi-skilled/Unskilled Supervisory	414	579	353	494	293	410	
	Skilled/Clerical	456	637	414	579	353	494	
	Highly-skilled	495	693	456	637	414	579	
		<b>old</b>		<b>Revised</b>				
Workers engaged in Stone Mines for Stone Breaking and Stone Crushing	1.Excavation & removal of over burden with 50 meters lead/1.5 meters lift:*							
	(a) Soft Soil			252.00		351		
	(b) Soft Soil with Rock			380.00		531		
	(c) Rock			503.00		703		
	2. Removal and Staking of rejected stones with 50 metres lead/1.5 metres lift*				203.00		283	
	3. Stone breaking or Stone Crushing for the stone size of category**							
	(a) 1.0 inch to 1.5 inches			1553.00		2171		
	(b) Above 1.5 Inches to 3.0 Inches			1329.00		1857		
	(c) Above 3.0 Inches to 5 Inches			778.00		1088		
	(d) Above 5.0 Inches			639.00		893		
Non - Coal Mines			<b>Above Ground</b>		<b>Below Ground</b>			
			<b>old</b>	<b>Revised</b>	<b>old</b>	<b>Revised</b>		
	Un-skilled		250	350	312	437		
	Semi-skilled/Unskilled Supervisory		312	437	374	523		
	Skilled/Clerical		374	523	436	610		
			436	610	495	683		

\*Per 2.831 cubic meters or 100 cubic feet

\*\* Per truck load of 5.662 cubic meters or 200 cubic feet.

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